

July 05, 2017

Cancellation of Certificate of Authorisation – M/s Atom Technologies Limited

The Reserve Bank of India, in exercise of the powers conferred on it under Payment and Settlement Systems Act, 2007, has cancelled the Certificate of Authorisation (COA) of the following Payment System Operator (PSO) on account of voluntary surrender of authorisation by the company.

Company's Name	Registered Office address	COA No. & Date	Payment system authorised	Date of cancellation
Atom	FT Tower, CTS No.	38/2010	Pre-paid card	04.07.2017
Technologies	256 & 257, Suren	30.06.2010	Issuance	
Limited, Mumbai	Road, Chakala,			
	Andheri (E),			
	Mumbai- 400093			

Following the cancellation of the COA, the above company cannot transact the business of pre-paid card issuance. However, customers or merchants having a valid claim, if any, on M/s Atom Technologies Limited as a PSO, can approach the company for settlement of their respective claims within two years from the date of this cancellation i.e. upto 03.07.2019.

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